

present in Class I, Class II and Class III posts respectively; and

(c) whether the percentage fixed for recruitment of persons belonging to Scheduled Castes and Scheduled Tribes has been completed and if not, what are the reasons thereof?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI):

(a) Class I	261
Class II	1201
Class III	1117
(b) Class I	Nil
Class II	42
Class III	114

(c) The majority of the posts in this Ministry are borne on the common cadre controlled by the Ministry of Home Affairs and are filled centrally by that Ministry. Under this arrangement the provision of reservation of vacancies for Scheduled Castes and Scheduled Tribes is applied centrally for all participating offices. There is no separate reservation for Scheduled Castes and Scheduled Tribes as such in any Ministry.

SCHEDULED CASTE OFFICERS IN THE
MINISTRY OF HOME AFFAIRS

144. SHRI B. K. GAIKWAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Class I, Class II and Class III Officers serving in his Ministry;

(b) the number of Officers belonging to Scheduled Castes serving in Class I, Class II and Class III posts;

(c) whether the percentage fixed for recruitment of persons belonging to Scheduled Castes and Scheduled Tribes has been completed; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) A statement containing the requisite information is placed on the Table of the House.

(c) There is no reservation of posts Ministry-wise for members of the Scheduled Castes and Scheduled Tribes. Reservations are made in respect of each Service separately.

(d) Does not arise.

STATEMENT

Class	Total existing strength	No. of Officers belonging to Scheduled Caste	No. of Officers belonging to Scheduled Tribe
Class I	89	2	..
Class II	512	13	2
Class III	912	113	15